

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION No. 112
TO BE ANSWERED ON 22.07.2024

SPECIAL PACKAGE FOR MSME SECTOR IN PUDUCHERRY

112. SHRI S. SELVAGANABATHY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Government is considering for a special concession to MSME sector in Puducherry for its revival considering that the growth of MSME sector in Puducherry had drastically reduced due to withdrawal of concessions after 2004;
- (b) whether Government is planning to announce special package for textile industries in Puducherry to generate employment as MSME sector play a vital role in the employment generation; and
- (c) whether Government is considering special package for new MSME units that will come up in the SEZ as Puducherry has proposed to utilise 750 acres of Government land for setting up a Special Economic Zone (SEZ) in Puducherry?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a) to (c): The Central Government supplements the efforts of the State/UT Government through various schemes, programmes and policy initiatives for overall development and promotion of Micro, Small and Medium Enterprises (MSME), including those in textile sector as well as exporting units in the country including Puducherry. These schemes/programmes include MSME Champions Scheme, Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), Prime Minister's Employment Generation Programme (PMEGP), Micro and Small Enterprises - Cluster Development Programme (MSE-CDP) and Raising and Accelerating MSME Performance (RAMP). Further, Government has taken a number of initiatives to support the MSME sector. Some of them are: -

- i. Collateral free loan up to a limit of Rs. 500 lakhs (w.e.f. 01.04.23) to MSEs with guarantee coverage up to 85 % for various categories of loan through Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) under Credit Guarantee Scheme.
- ii. Rs. 50,000 crores equity infusion through Self Reliant India (SRI) Fund. This scheme has a provision for corpus of Rs.10,000 crore from Government of India.
- iii. New revised criteria for classification of MSMEs.
- iv. Registration of MSMEs through "Udyam Registration Portal" for Ease of Doing Business.

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- v. No global tenders for procurement up to Rs. 200 crores.
- vi. Inclusion of retail and whole sale trades as MSMEs w.e.f. 02.07.2021.
- vii. Non-tax benefits extended for 3 years in case of an upward change in status of MSMEs.
- viii. Roll out of Raising and Accelerating MSME Performance (RAMP) programme with an outlay of Rs. 6,000 crores over 5 years.
- ix. Integration of Udyam Registration Portal with National Career Service (NCS) of Ministry of Labour & Employment and Skill India Digital of Ministry of Skill Development and Entrepreneurship done. Registered MSMEs are enabled to reach out to trained manpower and capacity building.
- x. Under Vivad se Vishwas – I, relief by way of refund of 95% of the deducted performance security, bid security and liquidated damages was provided to MSMEs. Relief was also provided to MSMEs debarred for default in execution of contracts.
- xi. Launch of Udyam Assist Platform (UAP) to bring the Informal Micro Enterprises (IMEs) under the formal ambit for availing the benefit under Priority Sector Lending (PSL).
- xii. Launch of ‘PM Vishwakarma’ Scheme on 17.09.2023 to provide end to end holistic benefits to the traditional artisans and craftspeople engaged in 18 trades.
